

Community Radio Sets

30. Sardar Iqbal Singh: Will the Minister of Information and Broadcasting be pleased to state the number of Community Radio sets distributed in Punjab State under the Community listening scheme for the rural areas so far?

The Minister of Information and Broadcasting (Dr. Keekar): The Punjab Government (including PEPSU) has been supplied with 3,610 Community Radio sets up to 31st March, 1957 under the Community Listening Scheme.

Employment Exchange in Delhi

31. Sardar Iqbal Singh: Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons registered with the Employment Exchange in Delhi during 1955-56 and 1956-57; and

(b) the number of persons out of them who have not been provided with jobs so far?

The Deputy Minister of Labour (Shri Abid Ali): (a)

1955-56.	1,00,885
1956-57.	94,650
Total.	1,95,535

(b) Of the total number registered 1,71,945 were not provided with jobs.

Rural Housing in Punjab

32. Sardar Iqbal Singh: Will the Minister of Works, Housing and Supply be pleased to state whether any amount has been allotted to Punjab for Rural Housing during the Second Five Year Plan period?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): A State-wise allocation of funds for Village Housing Projects for the entire Plan period has not been made as yet.

12 hrs.

DEATHS OF SHRI SARANGADHAR DAS AND SHRI R. S. SARMA

Mr. Speaker: I have to inform the House of the sad demise of two erstwhile Members, namely, Shri Sarangadhar Das who was a member of the First Lok Sabha and Shri R. S. Sarma, who was a member of the old Central Legislative Assembly.

Shri Sarangadhar Das was a member of the First Lok Sabha and also a member of the Constituent Assembly of India and the Provisional Parliament. He passed away at Cuttack on the 19th September, 1957, at the age of 71.

Shri R. S. Sarma was a nominated member of the old Central Legislative Assembly. He passed away in his village in Tanjore district at the age of 69.

We mourn the loss of these friends, and I am sure the House will join with me in conveying our condolences to their families.

The House may stand in silence for a minute to express its sorrow.

The Members then stood in silence for a minute.

MOTIONS FOR ADJOURNMENT

Railway accident at Baranagore.

Mr. Speaker: I have received notices of several adjournment motions. Some of them, or, mostly all of them, relate to State matters. The first one relates to a railway accident on the 10th November, 1957, at Baranagore, injuring seriously five persons including one ticket collector. What is the position?

Shri Tangamani (Madurai): Sir, may I point out one thing? This accident happened yesterday near Calcutta. But we find that a much more serious accident took place on